

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI)... 2006

CRLMP.NO(s). 8321

(From the judgement and order dated 28/04/2005 in CRLA No. 597/1998 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

RAJPUT JABBARSINGH MALAJI

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

With CRLMP. No. 8321/2006(C/delay in filing SLP)

Date: 21/08/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mrs. S. Usha Reddy, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Leave granted.

Hearing expedited. Liberty to mention.

No bail.

(Meenu Sethi)

(Pushap Lata Bhardw

aj)

Court Master

Court Master

